

Annexure - 3

Name of the corporate debtor: **Pik Resouce India Pvt Ltd**

Date of commencement of Liquidation: **30 August 2024**

List of creditors as on: **21 October 2024**

List of operational creditors (Government Dues)

(Amount in ₹)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien/attachment removed (Yes/No)	% of share in total amount of claim admitted					
1	State Tax Officer (1) Unit - 74, GST, Vapi	State Tax	19/09/24	4,36,92,479	4,36,92,479	GST/ VAT	No	NA	7.13%	-	-	-	-	
2	DCIT (TDS), Income Tax Mumbai	Income Tax (TDS)	27/09/24	8,97,490	8,97,490	TDS	No	NA	0.15%	-	-	-	-	
3	Regional PF Commissioner, EPFO, Vapi	EPF	17/04/23	72,27,886	72,26,636	EPF	Yes	No	1.18%	-	-	1,250	-	Note - 1
4	Additional Director, DGFT, Mumbai	DGFT	03/10/24	11,13,20,276	11,13,20,276	EPCG	No	NA	18.16%	-	-	-	-	
				16,31,38,131	16,31,36,881	-	-	-	26.62%	-	-	1,250	-	

Notes:

1. The stakeholder has not submitted their claims during Liquidation Process. Accordingly, the claims submitted during CIRP period has been deemed to be submitted under Section 38, and accordingly included in the list of sta